श्री धर्मेंद्र प्रधान : सभापति जी, यह जो प्रश्न था, यह राष्ट्रीय स्तर पर था । अभी मेरे पास प्रादेशिक स्तर के आंकड़े उपलब्ध नहीं हैं । मैं माननीय सदस्या को आपके माध्यम से पूरी जानकारी से अवगत करा दूंगा ।

Amendment of constitution by NSFs as per NSDC

- *123. DR. R. LAKSHMANAN: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether all the National Sports Federations (NSFs) have amended their constitution in accordance with the National Sports Development Code of India (NSDC) 2011;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) Sir, out of the 54 National Sports Federation (NSFs) recognised by the Government, 47 NSFs have amended their constitution as per provisions of the National Sports Development Code of India (NSDC), 2011 relating to age and tenure of office bearers. The list of such NSFs is given in the Statement – I (*See* below). 7 NSFs namely, Basketball Federation of India, Gymanastics Federations of India, Indian Golf Union, Jump Rope Federation of India, Roller Skating Federation of India, Shooting Ball Federation of India and Wrestling Federation of India have not fully incorporated the provisions of the NSDC due to reasons like non holding of their Annual General Meeting on time. These NSFs have given in writing that they will amend their constitution in accordance with the NSDC. Government has given time up to October, 2014 to these 7 NSFs to amend their constitutions.

Statement-I

List of recognised National Sports Federations which have submitted amended constitution

- Sl. No. Name of the Federation/Discipline
 - 1. Amateur Atheletics Federation of India
 - 2. Atya Patya Federation of India

Sl. No.	Name of the Federation/Discipline
3.	Badminton Association of India
4.	Ball Badminton Federation of India
5.	Amateur Baseball Federation of India
6.	Billiards and Snookers Federation of India
7.	Indian Body Builders Federation
8.	All India Carrom Federation
9.	Cycle Polo Federation of India
10.	All India Chess Federation
11.	Cycling Federation of India
12.	Equestrian Federation of India
13.	Fencing Association of India
14.	All India Football Federation
15.	Handball Federation of India
16.	Judo Federation of India
17.	Amateur Kabaddi Federation of India
18.	Kayaking and Canoeing Association of India
19.	Kho-Kho Federation of India
20.	Net Ball Federation of India
21.	Indian Powerlifting Federation
22.	National Rifle Association of India
23.	Roll Ball Federation of India
24.	Rowing Federation of India
25.	School Games Federation of India
26.	Sepak Takraw Federation of India
27.	Amateur Soft Tennis Federation of India
28.	Softball Association of India
29.	Special Olympics Bharat
30.	Squash Racket Federation of India
31.	Swimming Federation of India

Sl. No.	Name of the Federation/Discipline
32.	Table Tennis Federation of India
33.	Taekwondo Federation of India
34.	Tenni Koit Federation of India
35.	All India Tennis Association
36.	Tennis Ball Cricket Federation of India
37.	Ten Pin Bowling Federation of India
38.	Tug-of-War Federation of India
39.	Volleyball Federation of India
40.	Weightlifting Federation of India
41.	Winter Games Federation of India
42.	Wushu Association of India
43.	Yachting Association of India
44.	Paralympic Committee of India
45.	Karate Association of India
46.	Hockey India
47.	Bridge Federation of India

DR. R. LAKSHMANAN: Mr. Chairman, Sir, it is sad that we could not play in the Football World Cup. Will the new initiative of changing the sports code help our teams to participate in the future international games?

SHRI SARBANANDA SONOWAL: Mr. Chairman, Sir, our Government strongly believes that sports should be made a way of life in India. It is essential for us to realize that sports is not an optional activity, rather it is a necessity for healthy life and healthy nation. Our Government and our hon. Prime Minister are committed towards the development of sports in our country. Hon. Finance Minister has already earmarked additional resources for the development of sports in the first Budget.

श्री नरेश अग्रवाल: माननीय सभापति महोदय, क्या मंत्री जी कोई जवाब पढ़कर दे सकते हैं?

श्री सभापति : देखिए, नरेश जी । ...(व्यवधान)...

Oral Answers

श्री नरेश अग्रवाल : सभापति महोदय, मंत्री कभी पढ़कर जवाब नहीं दे सकता, यह परम्परा है और नियमावली में भी है।

श्री सभापति : देखिए। ...(व्यवधान)... नरेश जी, कभी-कभी नरमी से भी काम लीजिए। Please continue.

SHRI SARBANANDA SONOWAL: Our Government is committed towards good governance/practices in the management of sports. Our Government policies are based on the basic universal principle of good governance of Olympic and Sports Movement and do not contradict and interfere with the autonomy of national sports bodies in discharging their functions and duties in accordance with the International Olympic Committee Charter. Sir, the Sports Bodies will ensure transparency and good governance. This will help all sports including football.

DR. R. LAKSHMANAN: Sir, what are the steps being taken to put India in the Medal Winning Nations' list in the forthcoming Olympics?

SHRI SARBANANDA SONOWAL: Respected Chairman, Sir, as you know, our hon. Prime Minister is laying special emphasis on the development of sports. The forthcoming Olympic Games is going to be held at Rio de Janeiro, Brazil. So we are preparing ourselves to give assistance to our sportspersons, trainers and coaches in the best possible way. We have to provide them with better training facilities, food supplements and other things possible so as to achieve the goal because our target is to bring more and more medals to the country from the Olympic Games. ...(Interruptions)...

SHRI T.K. RANGARAJAN: Sir, how many jobs the Prime Minister will undertake!

MR. CHAIRMAN: Now, Shri Tarun Vijay.

श्री तरुण विजय: सभापित महोदय, भारत में खेलों की यह स्थिति हो गई है कि हम फुटबाल के क्षेत्र में 158 से भी नीचे के रैंक पर पहुंच गए हैं। ऐसी परिस्थिति में जो भारतीय खेल हैं, वे और पिछड़ गए हैं।

मैं माननीय मंत्री महोदय से यह पूछना चाहता हूं कि विशेष रूप से फुटबाल के क्षेत्र में उत्तर पूर्वांचल के बच्चे बड़ी तेजस्विता से आगे आते हैं। उत्तर पूर्वांचल, बंगाल, गोवा और मेरे प्रदेश उत्तराखंड में क्या कोई विशेष योजनाएं लागू हो सकती हैं? माननीय प्रधान मंत्री नरेंद्र मोदी जी के सपनों को साकार करने के लिए क्या हम मिशन 2016 लेकर, इन क्षेत्रों के नौजवान लड़कों को छोटी आयु से ही स्पोर्ट्स के क्षेत्र में आगे बढ़ाने के लिए ओलम्पिक या अगले विश्व कप की तैयारी का कोई लक्ष्य रखना चाहेंगे ?

SHRI SARBANANDA SONOWAL: Mr. Chairman, Sir, we are preparing Football Academies in different parts of the country. Our main target is to promote football in the nation and we have to give best possible facilities to youngsters so that they can play under a good environment and they can prepare for the greater event.

SHRI MANI SHANKAR AIYAR: Sir, would the hon. Minister kindly recognize that the only National Sports Policy that we have is the one that was laid down by the previous NDA Government and which has totally failed to attain any of the objectives

Oral Answers [16 July, 2014] to Questions 21

which he, now claims for himself. Therefore, in view of that, I would like to know whether they would formulate a new comprehensive Sports Policy, and in this regard, look at his files and pick up the Draft Comprehensive Sports Policy that had been prepared as long ago as 2008.

SHRI SARBANADA SONOWAL: Sir, the hon. Member has raised a supplementary regarding National Sports Federations. ...(Interruptions)...

SHRI MANI SHANKAR AIYAR: Sir, my supplementary is regarding a comprehensive Sports Policy and not about Sports Federations.

SHRI SARBANANDA SONOWAL: Sir, I would like to tell the hon. Member, being a learned politician of the country, that I would solicit his suggestions and co-operation in the near future in this regard.

SHRI TIRUCHI SIVA: Sir, there are so many talented youth in our country, in the slum and coastal areas, who are not being identified. Sir, they are so well trained, and if they are trained, they could be patronaged on a par with those who are in the international fora. Sir, they are not identified and patronaged. Will the Government focus their attention on that side and identify and patronage those young, poor, talented youth to bring them up in sports?

SHRI SARBANANDA SONOWAL: Respected Chairman, Sir, as you know, our Government is making new schemes to search the talent which is existing in the remotest parts of the country in the name of National Sports Talent Search Scheme. We are going to implement this Scheme throughout the country to find out the talented youth living in different parts of our countryside.

राजस्थान में पुरातत्व की दृष्टि से संरक्षित स्थान

- *124. श्री अश्क अली टाक : क्या संस्कृति मंत्री यह बताने की कृपा करेंगे कि :
- (क) वर्ष 2013-14 में राजस्थान राज्य में 'पुरातत्व की दृष्टि से संरक्षित स्थान' के रूप में घोषित स्थानों का ब्यौरा क्या है; और
- (ख) ऐसे नवीन संरक्षित स्थानों/स्मारकों के विकास हेतु स्वीकृत की गई धनराशि का ब्यौरा क्या है?

संस्कृति मंत्रालय के राज्य मंत्री (श्री श्रीपद यसो नायक) : (क) और (ख) एक विवरण सभा पटल पर रखा गया है ।